

O.A. No. 296/2000.

27.4.2000.

Hon' Mr. S.Biswas, A.M.

Sri. K.K. Paday for the applicant has moved the petition with limited prayer that his representation dated 22.11.97 and detailed representation dated 24.6.96 may be directed to be disposed of by the respondent by passing a reasoned order. The O.A is accordingly disposed at the admission stage with the following direction.....

The representations of the applicant dated 22.11.97 and 7.1.2000 should be disposed of by the respondents within 8 weeks from the date of receipt of this order. No costs, ~~order of copy~~ may be given to the counsels for the respondents and applicant.

  
A.M.

m.k.s